

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: May 19, 2006**

**No. 122 /DR(S)/2006**

Pursuant to Government Office Memorandum No. 1855/II-4-06-12(1)/98 TC-2 dated 9.5.2006 Sri **Harsh Kumar**, Principal Judge, Family Court, Lucknow is appointed/posted as Special Secretary and Additional Legal Remembrancer, Nyay Vibhag, Uttar Pradesh Shasan, Lucknow.

BY ORDER OF THE COURT,

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 80 / DR (S) / 2006, Dated: Allahabad: May 19, 2006.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judge, Lucknow.(Information available on E-mail).

The Officer mentioned above shall hand over charge and proceed to take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

8. Sri Harsh Kumar, Principal Judge, Family Court, Lucknow.

You shall hand over charge and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Confidential-B Section), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judge, Lucknow. (Information available on E-mail).

**BY ORDER OF THE COURT.**

Sd/-  
**(K.K.RANJAN)**  
**DEPUTY REGISTRAR(SERVICES)**